BUSINESS ADVISORY COMMITTEE

(Fourteenth Lok Sabha)

TWELFTH REPORT

(Presented on 11.05.2005)

The Business Advisory Committee held a sitting on Monday, the 9^{th} May, 2005.

2. The Committee recommend the allocation of time to the following items of business as shown against each:

(1)	The Right to Information Bill,	4 hours
	2004.	
	(Consideration and passing)	

- (2) The University of Allahabad Bill, 2004, after it has been passed by Rajya Sabha.

 (Consideration and passing) 1 hour
- (3) The Private Security Agencies
 (Regulation) Bill, 2005, after it
 has been passed by Rajya Sabha.
 (Consideration and passing)
- (4) The Credit Information Companies (Regulation) Bill, 2004, after it has been passed by Rajya Sabha.

 (Consideration and passing)

(5) The Weapons of Mass Destruction and their Delivery Systems (Prohibition of Unlawful Activities) Bill, 2005, after it has been passed by Rajya Sabha. (Consideration and passing)

2 hours

The Andhra Pradesh Legislative (6) Council, Bill, 2004. (Consideration and passing)

2 hours

The Special Economic Zones, Bill, (1) 2005. (Consideration and passing)

2 hours

3. The Committee also recommend that in order to make more time available for disposal of urgent items of Government and other business, if necessary, the House may sit upto 7 P.M., daily for the remainder of the Current Session.

NEW DELHI; May 9, 2005

Vaisakha 19, 1927 (Saka)

SOMNATH CHATTERJEE Chairman **Business Advisory Committee**